

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.119/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> February 2018, 10.30 A.M

Name of the Company	Amit Kumar Gupta.-Vs-LGW Limited & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS DEEPAK KUMAR KHAITAN, F.C.S. RESPONDENTS 1 & 2  
PRACTISING COMPANY SECRETARY  
Deekha  
09/02/18
2. Jinesh Shah  
(Respondent No. 5  
in the above matter)  
Respondent  
No. 5  
Jshah  
09/02/18
3. Mr. Ratanbho Banerji, Sr Adv.  
Mr. AN Sena, Adv  
Mr. T. Kherai, Adv  
Petitioner  
Tkheri  
09/02.

S.No.117 – CP No.119/IKB/2017 – Amit Kumar Gupta Vs. LGW Limited & Ors.

**ORDER**

Ld. Counsel for the petitioner as also Ld. Counsel for the respondents are present.

The earlier order passed on 14.11.2017 shall remain in force till next date.

List on 15.03.2018.

Sd

(Jinan K.R.)  
Member (Judicial)

Sd

(V.P. Singh)  
Member (Judicial)